

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 07<sup>th</sup> March, 2024

**NO. HC.VII-133(Pt.-I)/2014/2189/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to attend the **3 (three)** day "**Orientation programme on *New Criminal Laws***", scheduled to be held from **13-03-2024** to **15-03-2024** at the Central Academy for Police Training (CAPT), Bhopal in place of **Smti Rubina Yasmin**, Sub-Divisional Judicial Magistrate (M), Bajali who have been exempted from attending the aforesaid conference.

<b>ASSAM</b>			
<b>Sl. No.</b>	<b>Name &amp; Designation of the nominated Officer</b>	<b>Contact No.</b>	<b>E-mail ID</b>
1	<b>Shri Kaustuvmani Goswami</b> Deputy Registrar (Bench), Gauhati High Court, Guwahati <b>(Under order of transfer as SDJM(S) No. 1, Kamrup (M))</b>	9101474138	kaustuv.goswami@yahoo.in

The programme schedule for the aforesaid orientation program is enclosed herewith.

Further, the aforesaid Officers are requested to submit a report after completion of the programme.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**NO. HC.VII-133(Pt.-I)/2014/2190-2206 /A** **Dated: 07-03-2024**

Copy forwarded for information & necessary action to:

1. The Director, Central Academy for Police Training, Bhopal.
2. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
3. The Assistant Director, Central Academy for Police Training (CAPT), Bhopal.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

6. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The District and Sessions Judge, Darrang.
9. Smti Rubina Yasmin, Sub-Divisional Judicial Magistrate (M), Bajali.
10. Shri Kaustuvmani Goswami, Deputy Registrar (Bench), Gauhati High Court, Guwahati. (Under order of transfer as SDJM(S) No. 1, Kamrup(M))

**For any information and clarification, please contact Shri Amit Atut, Asstt. Director-9630089521; Shri Prakash Badolia, Asstt. Director – 7070358949 and CAPT Control Room-0755-2706000**

11. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.
12. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati)..***

14. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy
15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
**REGISTRAR (JUDICIAL)**